

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 2
(IB)-196(PB)/2020

IN THE MATTER OF:

Vivek Roy & anr.

.... Applicant/petitioners

v.

Ansal Housing Ltd.

.... Respondent

Order under Section 7 of IBC, 2016

Order delivered on 14.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

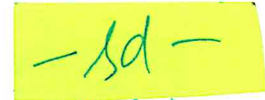
SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

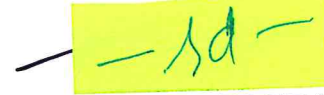
For the Applicant/petitioners : Mr. Piyush Singh, Mr. Aditya Parolia
Ms. Aditi Sinha, Mr. Sourav Sharma,
Mr. Prateek K. Vats, Advocates.

ORDER

List the matter on 16.01.2020 as the connected matter
is posted for hearing on that date.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)